

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 7944/2021/RG

Dated: 4/9/2021

Whereas, 08 candidates were engaged as Research Assistants in the High Court of Jammu and Kashmir vide High Court Order No. 757/RG/GS dated 27.08.2021.

Whereas, the engagement order required all the selected candidates to furnish an undertaking before the undersigned as per Schedule-I of guideline No. 8 notified vide Notification No. 578 dated 30.08.2016.

Whereas the following selected candidates have furnished the requisite undertaking before the undersigned:

Srinagar Wing

S.No	Name of the candidate	Parentage	Residence
1.	Falak Bashir	Bashir Ahmad	Hassi Bhat, Rainawari, Srinagar
2.	Syed Tabir Riyaz	Syed Riyaz Hussain	Flat No. 22, Jawahar Nagar, Srinagar
3.	Ibrahim Alam	Abdul Rehman Wani	New Secretariat, Road Shaheed Gunj, Srinagar
4.	Aarizoo Javaid	Javaid Ahmad Rather	Bakshiabad, Anantnag, Kashmir- 192101

Jammu Wing

S.No	Name of the candidate	Parentage	Residence
1.	Dakshita Sharma	Jagdish Sharma	Ward No. 39, Lower Patoli Mangotrian, Jammu
2.	Ankit Dogra	Anil Dogra	Village Bhaiya, Hiranagar, District Kathua, P.O. Satura
3.	Varsha Sohil	Sh. Kirpal Singh Sohil	H.No. A/36, Lane No. 1, Basant Nagar Janipur, Jammu
4.	Skalzang Angmo	Stanzin Pajlor	Chouchot Shamma, Chakshi Goba Leh Ladakh

Now, therefore, it is hereby ordered that the candidates, belonging to Jammu Province are posted in the Jammu wing of the High Court and those belonging to Kashmir Province are posted in the Srinagar wing of the High Court and their services are placed at the disposal of Registrars Judicial of respective wings for further placement of their services to Hon'ble the Chief Justice and other Hon'ble Judges of the High Court.

By Order.


(Jawad Ahmed)
Registrar General

No: 39704-731/RG/GS

Dated: 4/9/2021

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
..... for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information and necessary action.
5. CPC, eCourts, High Court of J&K and Ladakh, Srinagar for information with
the request to upload the same on the official website of the Hon'ble High
Court.
6. Director Finance, High Court of J&K and Ladakh, Srinagar.
7. Accounts Officer, High Court of J&K, Jammu/Srinagar
..... for information and necessary action.
8. Incharge Libarary, High Court Wing Jammu/Srinagar for information and for
keeping the record of the same.
9. S/Shri/Ms _____,
..... for information and necessary compliance.


Registrar General